

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP. NO.218 OF 2020

PETITIONERS

1. KHADEEJA NARGEES,
W/O. BEERAN, AGED 66 YEARS,
NEDUVANCHERRY HOUSE, POOVANCHIRA,
RANDATHANI, MALAPPURAM DISTRICT,
PIN - 676 510
2. E. PADMINI,
W/O. IYYACHERRY KUNJIKRISHNAN,
SABARMATHI, MACHUKUNNU P.O.,
KOZHIKODE DISTRICT, PIN - 673 307
3. GRACE M.D.,
AKKARAPURAM HOUSE, THIMOTHIOSE STREET,
KURIACHIRA P.O., THRISSUR DISTRICT,
PIN - 680 006

BY ADV. THANUJA ROSHAN GEORGE

RESPONDENTS

1. STATE OF KERALA,
REPRESENTED BY CHIEF SECRETARY,
GOVERNMENT OF KERALA,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695 001.
2. COMMISSIONER OF EXCISE - KERALA,
EXCISE COMMISSIONERATE,
VIKAS BHAVAN P.O., NANDAVANAM,
THIRUVANANTHAPURAM - 695 033
3. KERALA STATE BEVERAGES CORPORATION (BEVCO)
REPRESENTED BY ITS MANAGING DIRECTOR,
BEVCO TOWER, VIKAS BHAVAN P.O.,
PALAYAM, THIRUVANANTHAPURAM - 695 033

4. KERALA STATE CO-OPERATIVE CONSUMERS FEDERATION
(CONSUMERFED), REPRESENTED BY ITS MANAGING DIRECTOR,
GANDHI NAGAR, ERNAKULAM DISTRICT,
PIN - 682 020

5. KERALA BAR HOTELS ASSOCIATION,
REPRESENTED BY ITS SECRETARY,
SOUTH JANATHA ROAD, KATHRUKKADAVU,
PALARIVATTOM, ERNAKULAM DISTRICT,
PIN - 682 025

BY SRI.K.P.HARISH, GOVERNMENT PLEADER SRI.
R3 BY SC ADV. NAVEEN T.
R4 BY SC ADV. SASINDRAN MADAYAMBATHU

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30.04.2020, THE
COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No.218 of 2020

Dated this the 30th day of April, 2020

ORDER

Post after vacation.

**BECHU KURIAN THOMAS
JUDGE**

vps

APPENDIX

PETITIONERS' EXHIBITS:

EXHIBIT - P1: TRUE COPY OF G.O. (MS) NO: 22/2020/TAXATION
DEPARTMENT DATED 27.02.2020.

EXHIBIT - P2: TRUE COPY OF THE RELEVANT EXTRACT OF LDF
MANIFESTO PUBLISHED BEFORE 2016 LEGISLATIVE
ASSEMBLY ELECTION.